

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 89 OF 2017 &
IA NO. 231 OF 2017

Dated : 23rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Lanco Kondapalli Power Ltd.

.... Appellant(s)

Versus

Kerala State Electricity Board Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri
Mr. Anand Kumar Shrivastava
Ms. Shikha Pandey
Ms. Shreya Mukherjee
Mr. Shivam Sinha

Counsel for the Respondent(s) : Mr. Mukunt P. Unny
Mr. P. V. Dinesh
Mr. Sindhu T. P.
Mr. Ashwini Kumar Singh for R-1

ORDER

At the request of learned counsel for the parties, list this matter for hearing on
22.01.2020.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj